

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.40 of 2012

Prahlad Sharma and Ors

... .. Appellant/s

Versus

Shiv Kumari Devi and Ors

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Ved Prakash Srivastva, Advocate
For the Respondent/s : Mr.

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

18 08-01-2026

As prayed for, list this case on 12.01.2026.

(Ramesh Chand Malviya, J)

Harshita/-

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